

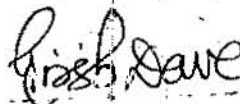
TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 12th June, 1985.

NOTIFICATION
INCOME-TAX

No. 6283 (F.No. 203/39/95-ITA-II) : It is hereby notified for general information that in Ministry of Finance (Department of Revenue and Insurance) Notification No. 110 (F.No. 203/23/72-ITA-II) dated 13.6.1972, the name of the Institute be read "Asthma Bronchitis and Cancer Lung Foundation of India, New Delhi" for "Asthma and Bronchitis Foundation of India". The approval granted is hereby restricted upto 31.3.1986.



(Girish Dave)
Under Secretary to the Government of India.